

Year	Amount released (Rs. in crores)
2007-08	49.08
2008-09	60.22
2009-10	67.35

(c) and (d) Composite Camps are organized under the Scheme for distribution as well as awareness generation. The details of camps and artificial limbs and appliances distributed during the last three years being collected from the Implementing Agencies and will be laid on the table of the House.

Manual scavengers in country

2048. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government has made any serious effort in finding out the actual number of manual scavengers in the country; and

(b) when the growth of conversion of dry latrine does not commensurate with the growth of massive population and snail growth of construction of housing, on what basis Government has estimated/assessed the figure of 1.17 lakh manual scavengers?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) and (b) States have carried out surveys for identification of manual scavengers and their dependents for their rehabilitation under the Self Employment Scheme for rehabilitation of Manual Scavengers (SRMS). 18 States/UTs had identified approximately 1.18 lakh manual scavengers and their dependents.

Under the Integrated Low Cost Sanitation Scheme (ILCS) of the Ministry of Housing and Urban Poverty Alleviation, dry latrines are converted into twin pit pour flush latrines for liberating manual scavengers from the practice of carrying night soil. Only Bihar, Uttar Pradesh and Uttarakhand have reported existence of dry latrines in their States. Funds have been released by the Ministry of Housing and Urban Poverty Alleviation to Uttar Pradesh and Uttarakhand for conversion of all the identified dry latrines. The State of Bihar has been pursued to avail Central assistance under the Scheme. ILCS aims at conversion of all dry latrine by December, 2010.